## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/260/ (IB)/2017

NAME OF THE PETITIONER(S)

: FEDERAL BANK LTD

NAME OF THE RESPONDENT(S)

: ZYLOG SYSTEMS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner submitted that as per the direction of the Hon'ble High Court of Madras, private notice has been served on the respondent. However, since the matter has been transferred from the Hon'ble High Court to this Bench, there is a requirement of sending fresh notice to the respondent. In view of this, counsel for petitioner is directed to issue fresh notice to the respondent. He is also directed to file the proof of sending and effecting service on the respondent by the next date of hearing. The Registry is also directed to send notice to the Put up on 20.07.2017 at 02.30 P.M. respondent.

(CH. MOHD. SHARIEF TARIQ)

(MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)